

मंत्री जी बैठे हुए हैं, उनका कर्तव्य है कि वे इस संबंध में जांच करवायें। मुझे बताया गया है कि प्रधान मंत्री जी भी मुख्य मंत्री से बात करने जा रहे हैं। लेकिन गृह मंत्रालय की ओर से इस मामले में हचि ली जानी चाहिए और पता लगाया जाना चाहिए कि यह घटना कैसे घटी और जो पुलिस कप्तान है और जिस दरोगा ने उनको पीटा है उनको तत्काल निलम्बित करने की संस्तुति वहाँ के मुख्य मंत्री से की जानी चाहिए।

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**MESSAGE FROM THE LOK
SABHA**

**Re. Nomination of a Member of
Rajya Sabha on the Committee of
Public Undertakings**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on Tuesday, the 10th July,

1979, adopted the following motion:—

"That this House recommends to Rajya Sabha that they do agree to nominate one member from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1980 in the vacancy caused by the resignation of Dr. Rafiq Zakaria from the Committee on the 18th May, 1979, and communicate to this House the name of the member so nominated by Rajya Sabha."

I am to request that the concurrence of Rajya Sabha in the said motion, and also the name of the member of Rajya Sabha so nominated, may be communicated to this House."

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): The House stands adjourned till 11 o'clock tomorrow.

The House then adjourned at forty-seven minutes past five of the clock till eleven of the clock on Wednesday, the 11th July, 1979.